

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

R.P. 1 of 2014 in Appeal No. 54 of 2013

Dated : 27th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

We have heard the learned counsel for the parties.

Judgment is Reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**